

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 27<sup>th</sup> JANUARY, 2020  
TILL FURTHER ORDER**

Sl. No.	Bench	Judges	Case Category	Case
1	DB- I	<b>Hon'ble Chief Justice</b>  <b>Hon'ble Mr. Justice Mohit Kumar Shah</b>	<b>CWJC- Group-6 (i)</b>  <b>Group- 6(ii)</b>  <b>Group 6(iii)</b>  <b>Group 6(iv)</b>  <b>Group 6(v)</b>  <b>Group 6(vi)</b>  <b>Group 6(vii)</b>  <b>Group-7</b>  <b>Group-7</b>  <b>Group 8</b>  <b>Group- 9</b>  <b>Group- 10</b>  <b>Group 30</b>  <b>Group 32(ii)</b>  <b>Group-33</b>  <b>Group- 53</b>  <b>Group- 55</b>  <b>Group 33</b>  <b>Group 47</b>  <b>Group 48</b>	<b>i) PIL relating to (Health &amp; medical Services)</b>  <b>ii) PIL relating to (Encroachment)</b>  <b>iii) PIL relating to road construction (National Highway)</b>  <b>iv) PIL relating to education</b>  <b>v) PIL relating to financial irregularities/embezzlement</b>  <b>vi) PIL relating to civil/Municipal law</b>  <b>vii) PIL relating to Tender &amp; Others.</b>  <b>viii) Relating to validity of Acts, Rules &amp; Regulations etc. of Central Statutes.</b>  <b>ix) Relating to validity of Acts, Rules &amp; Regulations etc. of State Statutes.</b>  <b>x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes.</b>  <b>xi) State Taxation matters, M.V. (Taxation)- Orders, Admission &amp; Hearing.</b>  <b>xii) Relating to Judicial Service</b>  <b>LPA other than service matters.</b>  <b>xiii) Misc Appeals (DB) (Taxation)</b>  <b>xiv) MJC (DB)- Order, admission &amp; hearing</b>  <b>xv) Cr. writ (DB)- Habeaus Corpus- Orders, Admission &amp; Hearing</b>  <b>xvi) Death reference</b>  <b>xvii) Referred matters civil and criminal- Orders, Admission &amp; hearing</b>  <b>xviii) MJC (Contempt)</b>  <b>xix) Modification</b>  <b>xx) Restoration</b>

2	DB-II	<p><b>Hon'ble Justice Dinesh Kumar Singh</b></p> <p><b>Hon'ble Justice Anil Kumar Sinha</b></p>	<p>Group 6(ii)</p> <p>Group 6 (iii)</p> <p>Group 6(iv)</p> <p>Group 6 (vi)</p> <p>Group 7</p> <p>Group- 9</p> <p>Group 32(ii)</p> <p>Group 34</p> <p>Group 23</p> <p>Group 30</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) PIL relating to (Encroachment)</p> <p>ii) PIL relating to road construction other than National Highway.</p> <p>iii) PIL relating to education</p> <p>iv) PIL relating to civil/Municipal law</p> <p>v) Relating to validity of Acts, Rules &amp; Regulations etc. State Statutes</p> <p>vi) State Taxation matters, M.V. (Taxation)-Orders, Admission &amp; Hearing.</p> <p>vii) Misc Appeals (DB) (Taxation)</p> <p>viii) Commercial Appellant Division matter-Orders, Admission &amp; Hearing.</p> <p>ix) Company appeals (DB)</p> <p>x) LPA - Service matter Orders, Admission &amp; Hearing.</p> <p>xi) Modification</p> <p>xii) Restoration</p> <p>xiii) Modification</p>
3	DB-III	<p><b>Hon'ble Justice Hemant Kumar Srivastava</b></p> <p><b>Hon'ble Justice Prabhat Kumar Singh</b></p>	<p>Group 11</p> <p>Group 30</p> <p>Group 31</p> <p>Group 32 (i) &amp; (iii)</p> <p>Group 41</p> <p>Group 58</p> <p>Group 53</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Relating to CAT matter- hearing</p> <p>ii) LPA - Service matter Orders, Admission &amp; Hearing.</p> <p>iii) Matrimonial reference</p> <p>iv) Misc. Appeal (DB) Family courts Matters &amp; others</p> <p>v) Any other DB matter not assigned to any other DB. order, admission &amp; hearing.</p> <p>vi) Criminal Appeals (DB)</p> <p>vii) Original Criminal Misc (DB)</p> <p>viii) Cr.WJC (DB) - BCC Act- orders, admission &amp; Hearing.</p> <p>xi) Modification</p> <p>x) Restoration</p> <p>xi) Modification</p>

4	DB-IV	<p>Hon'ble Justice Shivaji Pandey</p> <p>Hon'ble Justice Anjani Kumar Sharan</p>	<p>Group 33</p> <p>Group 37</p> <p>Group 11</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) MJC (DB) (Except Contempt)-Orders, Admission &amp; Hearing</p> <p>ii) Second Appeal (DB)- Orders, Admission &amp; Hearing</p> <p>iii) Cat matters- Orders, admission &amp; hearing</p> <p>iv) Specially assigned matters.</p> <p>v) Modification</p> <p>vi) Restoration</p> <p>vii) Modification</p>
5	DB-V	<p>Hon'ble Justice Ashwani Kumar Singh</p> <p>Hon'ble Justice Partha Sarthy</p>	<p>Group 36</p> <p>Group 41</p> <p>Group 58</p> <p>Group 53</p> <p>Group 56</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Supreme court appeals,</p> <p>ii) Criminal Appeals (DB)</p> <p>iii) Original Criminal Misc (DB)</p> <p>iv) Cr.WJC (DB) - BCC Act- orders, admission &amp; Hearing.</p> <p>v) Govt Appeals (DB)</p> <p>vi) Specially assigned matters</p> <p>vii) Modification</p> <p>vii) Restoration</p> <p>ix) Modification</p>
6.	Special Single Bench on Wednesday , if any, otherwise normal respective bench	Hon'ble C.J	<p>Group 35</p> <p>Group 2</p>	<p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Request case</p> <p>iii) C. Misc. Orders/Admission/Hearing</p> <p>iv) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>

7.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Dinesh Kumar Singh	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
8.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Hemant Kumar Srivastava	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
9.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Shivaji Pandey	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
10.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Ashwani Kumar Singh	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
11.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Mr. Justice Birendra Kumar	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list

12.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Anjani Kumar Sharan	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
13.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Anil Kumar Sinha	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
14.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Prabhat Kumar Singh	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
15.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Partha Sarthy	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list





18	SB- III CIVIL	Hon'ble Justice Aditya Kumar Trivedi	<p>Group 29</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) First Appeal</p> <p>ii) Matrimonial reference</p> <p>iii) Test case</p> <p>iv) Test suit</p> <p>v) Title suit</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>viii) Modification</p> <p>x) Specially Assigned matter</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
Special Single Bench on Wednesday, if any, otherwise normal respective bench				



19	SB- IV CIVIL          <b>Special Single Bench on Wednesday, if any, otherwise normal respective bench</b>	<b>Hon'ble Justice Madhuresh Prasad</b>	Group-13   Group 21  Group 20  Group 31  Group 47  Group 48  Group 28  Group 33	<p>i) Service matter - other than education service- Orders, admission &amp; hearing</p> <p>ii) Environment related- Orders, admission &amp; hearing</p> <p>iii) Industrial Law- Orders, admission &amp; hearing</p> <p>iv) Matrimonial reference</p> <p>v) Modification</p> <p>vi) Restoration</p> <p>vii) Election petition</p> <p>viii) Modification</p> <p>ix) Specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
----	---	---	--	--

20	SB- V CIVIL	Hon'ble Justice Chakradhari Sharan Singh	Group 15, Group 22, Group 5 Group 13 Group 18 Group 47 Group 48 Group 33	i) Retirement Benefit- Order, admission & Hearing. ii) Miscellaneous- Orders, admission & hearing. iii) civil revision iv) Service matter- other than education service- Orders, admission & hearing v) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission & hearing. vi) Modification vii) Restoration viii) Modification ix) Specially assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters  (From 2.15 P.M. onwards or earlier depending upon the list)  (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
----	-------------	---	---	--

21	SB- VI CIVIL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Prabhat Kumar Jha.	Group 17 Group 21  Group 40 Group 14  Group 33  Group 36 Group 12 Group 47 Group 48	<p>i) Land related Matters- Orders, admission &amp; hearing ii) Environment related- Orders, admission &amp; hearing  ii) Title Suit- Orders, admission &amp; hearing iii) Education Service- Orders, Admission &amp; hearing iv) MJC- (SJ) - Orders, Admission &amp; Hearing v) Supreme court Appeal vi) Education matter vii) Modification viii) Restoration ix) Specially assigned matter</p> <p>(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list</p>
----	--	------------------------------------	--	---





25	SB- II CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Mr. Justice Birendra Kumar	Group 43 Group 47 Group 48 Group 59	i) Cr. Appeal (SJ) ii) Modification iii) Restoration iv) SLA- Orders, Admission & Hearing. v) Specially assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
26	SB- III CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Arvind Srivastava	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially Assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list

27	SB- IV CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 47 Group 48	<p>i) Criminal Regular bail</p> <p>ii) Modification</p> <p>iii) Restoration</p> <p>iv) Specially assigned matters.</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list</p>
28	SB- V CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Rajeev Ranjan Prasad	Group 57 Group 54 Group 52 Group 47 Group 48	<p>i) Govt. Appeal (SJ)</p> <p>ii) Cr.WJC (SJ)- Orders, admission &amp; hearing.</p> <p>iii) Criminal revision</p> <p>iv) Modification</p> <p>v) Restoration</p> <p>vii) Specially assigned matters (From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list</p>

29	SB- VI CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice S. Kumar	Group 45 Group 47 Group 48 Group 28	<p>i) Quashing - Orders, admission &amp; hearing</p> <p>ii) Modification</p> <p>iii) Restoration</p> <p>iv) Election Petition</p> <p>v) specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
30	SB- VII CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Smt. Anjana Mishra	Group 52 Group 54 Group 45 Group 49 Group 51 Group 50 Group 47 Group 48	<p>i) Criminal revision</p> <p>ii) Cr.WJC (SJ)- Orders, admission &amp; hearing.</p> <p>iii) Criminal Quashing</p> <p>iv) Transfer</p> <p>v) Criminal reference</p> <p>vi) Others</p> <p>vii) Modification</p> <p>viii) Restoration</p> <p>ix) specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(iv) Tied up matters</p> <p>(v) Specially assigned matters</p> <p>(vi) Left over matters of any list</p>



31	SB- VIII CRL  Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay	Group 46 Group 47 Group 48	i) Criminal Regular bail ii) Modification iii) Restoration iv) specially assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
----	--	---	----------------------------------	---